

**Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.**

**Notification
Srinagar, the 4th July, 2017**

SRO:-268 - In exercise of powers conferred by Sub-sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996 (XII of 1996), and in supersession of all previous notifications issued in this behalf, the Government hereby confer upon Mr. Khurshid Ahmad Shah (KAS) Addl Deputy Commissioner Sopore the powers of Collector Land Acquisition for Sub Division Sopore of District Baramulla.

By order of the Government of Jammu and Kashmir

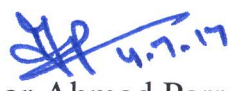
**Sd/-
(Mohammad Ashraf Mir)
Commissioner /Secretary to Government,
Revenue Department**

No:- Rev/LB/07/2017

Dated: 04 - 07 - 2017

Copy to the:-

- 1 Financial Commissioner, Revenue, J&K, Srinagar.
- 2 Divisional Commissioner, Kashmir.
- 3 Commissioner /Secretary to Government, General Administration Deptt.
- 4 Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 7 copies)
- 5 Deputy Commissioner Baramulla.
- 6 Director, Archives, Archaeology & Museums, J&K Srinagar.
- 7 Manager Government Press, Srinagar for publication in the Govt. Gazette.
- 8 Pvt.Secretary to Minister for Revenue for information of the Honble Minister
- 9 Pvt.Secretary to Minister (MOS) Revenue for information of the Hon'ble Minister
- 10 Pvt. Secretary to Commssioner/Secretary to Government, Revenue Deptt.
- 11 I/C Website for hoisting the said notification (SRO) on official website.
- 12 . Notification / Stock file.


(Manzoor Ahmad Parray)
Under Secretary to Government
Revenue Department.